

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**OA-3258/2017**

**New Delhi, this the 10<sup>th</sup> day of April, 2019**

**Hon'ble Sh. S.N. Terdal, Member(J)  
Hon'ble Sh. A.K. Bishnoi, Member(A)**

1. Ms. Sumita Kaushik,  
(Aged 32 years, Post-Teacher, Group-B)  
W/o Sh. Laxmi Kant Vashisht,  
R/o VPO-Jharoda Kalan,  
South-West Delhi,  
Delhi-110072.
  
2. Pinki  
(Aged 35 years, Post-Teacher, Group-B)  
D/o Sh. Ram Kishan,  
R/o VPO-Chhawla,  
Delhi-110071.
  
3. Poonam Nayal,  
(Aged 35 years, Post-Teacher, Group-B)  
W/o Arun Kumar Nayal,  
R/o H.No. C-7/75  
Yamuna Vihar, North-East Delhi,  
Delhi-110053. .... **Applicants**

(through Sh. Rajesh Pratap S. Raghubansi)

**Versus**

1. Govt. of NCT of Delhi,  
Through its Secretary,  
Delhi Secretariat,  
Players Building  
IP Estate, New Delhi.
  
2. Delhi Subordinate Services Selection Board,  
Through its Chairperson,  
FC-18, Institutional Area,  
Karkardooma, Delhi-110092.
  
3. South Delhi Municipal Corporation,  
Through its Commissioner,  
Dr. Shyama Prasad Mukherjee Civic Centre,

Minto Road, Delhi-110002. .... Respondents

(through Sh. Ramesh Shukla for Sh. Amit Anand for R. Nos. 1 and 2 and Ms. Anupama Bansal for R. No. 3)

**ORDER(ORAL)**

**Hon'ble Sh. S.N. Terdal, Member (J)**

Learned counsel for the applicant submits that he wishes to withdraw the OA. The OA is, accordingly, dismissed as withdrawn.

**(A.K. Bishnoi)**  
**Member(A)**

**(S.N. Terdal)**  
**Member(J)**

/ns/